**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH**
**COURT-IV**

40. C.P. (IB)/1036(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: PNB Housing Finance Limited
Vs.
Komal Machindar

Section 95(1) of Insolvency and Bankruptcy Code, 2016

**ORDER**

**The Court is convened through Video Conference.**

Due to paucity of time, the matter is adjourned to **06.12.2022**.

Sd/-

**MANOJ KUMAR DUBEY**
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**
**Member (Judicial)**

/Dubey/